

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/948/IB/2020 IN

PETITION NUMBER : IBA/316/2019

NAME OF THE APPLICANT : Muthuiah Thevar Rajapandian (RP)
M/s. Unique Roof Pvt Ltd

NAME OF THE RESPONDENT : Avalon Cosmetics Pvt Ltd (Coimbatore) & 1 Another

UNDER SECTION : 17, 18, 20, 25(2)(b) R/W Sec 60(5) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **04.03.2021**.



(K.NATARAJAN)
Deputy Registrar

MS